



केन्द्रीय विद्युत विनियामक आयोग
CENTRAL ELECTRICITY REGULATORY COMMISSION



Date: 20.7.2017

To

The Executive Director (Commercial),
Power Grid Corporation of India Ltd.,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

**Sub.: Furnishing of GST code for the purpose of submission of filing fees
and licence fees**

Sir,

With reference to your letter dated 6.7.2017 on the subject mentioned above, it is informed that the Commission has sought clarification from CBEC, Ministry of Finance with regard to the applicability of GST on the fees paid to the Commission in accordance with the Payment of Fees Regulations, 2012 framed in exercise of the provisions under Section 79(1) (g) of the Electricity Act, 2003. After receipt of the necessary clarification, the position regarding the GSTIN code of the Commission for the payment of fee will be intimated.

Yours faithfully,

(T. Rout)
Chief (Legal)